

(22)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH:
N.DELHI.

CCP 298/93 in
DA-2349/89

Date of decision: 20.8.93

Ramdev Prasad & Ors.

... Petitioners.

Versus

Ramesh Chand,
Chief General Manager,
Satellite Communication Project,
New Delhi & Ors.

... Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. S.R. ADIGE, MEMBER(A)?

For the Petitioners.

- Ms Bharti Sharma, proxy for
Ms Rani Chhabra, Counsel.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath,
Chairman)

Ms Bharti Sharma, proxy counsel for the petitioners,
prays for permission to withdraw the petition as the interim
order has already been complied with. CCP is dismissed as
withdrawn.



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(S.R. ADIGE)
MEMBER(A)

(V.S. MALIMATH)
CHAIRMAN

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